

of India to implement the re-forestation plans as envisaged under the provisions of Government of India's Forest Policy Resolution of 12th May, 1952?

**The Minister of Food and Agriculture (Shri Kidwai):** The National Forest Policy is, as stated in para. 34 thereof, only an enunciation of general principles, which the States have been requested to observe in framing their policies and legislation for the conservation of their forest resources. Forestry is a State subject. The Central Board of Forestry, at which all the States are represented at the Ministerial level, has endorsed this Policy. The Board's resolutions on the subject are placed on the Table of the House. [See Appendix IV, annexure No. 74.]

#### LIGHTING ARRANGEMENTS IN TRAINS

\*1034. { Shri R. C. Majhi:  
Shri Sanganna:

(a) Will the Minister of Railways be pleased to state whether the comments in the regional press regarding the inadequate lighting in the passenger trains on the East Coast of the Eastern Railways have been brought to the notice of Government?

(b) If so, have any steps been taken to improve this situation and if so, what are they?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) Inadequate lighting in the passenger trains on the East Coast of the Eastern Railway has been due to the high incidence of theft of train lighting dynamo belts in spite of precautions on the part of the Watch and Ward and Railway Protection Police, who, with the Civil Police Authorities, are taking such concerted action as is possible to apprehend the culprits. Prevention of thefts is essentially a law and order problem and the attention of the State Governments concerned has been drawn repeatedly to this and they have been urged to take vigorous action.

#### मोकामा का रेल क्व यूल

\*१०३५. पंडित एस० सी० मिश्र :  
क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या यह सच है कि मोकामा के स्थान पर गंगा नदी पर रेल का पुल बनाने के निमित्त अस्थायी कर्मचारियों के लिये कलकत्ता तथा अन्य स्थानों पर नये प्रार्थना पत्र मांगे गये हैं ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** No.

#### साहबगंज-मुंगेर घाट स्टीमर सर्विस

\* १०३६. पंडित एस० सी० मिश्र :  
क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह सच है कि गत वर्ष मुंगेर नगर तथा जिले के लोगों की ओर से सरकार के पास एक अभ्यावेदन आया था कि साहबगंज और मुंगेर के बीच की स्टीमर सर्विस संगठित रूप से चलाई जाये; तथा

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No, Sir.

(b) Does not arise.

#### GANGA-BRAHMAPUTRA WATER TRANSPORT BOARD

\*1037. Shri K. C. Sodhia: (a) Will the Minister of Transport be pleased to state the present composition of the Ganga-Brahmaputra Water Transport Board and when was it established?

(b) What progress has so far been made by this Board?

(c) What is its present programme?

(d) What expenditure has been incurred on it up-to-date since its inception?